

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 502  
(To be answered on the 25<sup>th</sup> July 2024)**

**AIRPORT AT DAHOD**

**502. SHRI JASWANTSINH SUMANBHAI BHABHOR**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has granted approval for airport in Dahod district;**  
**(b) if so, the details thereof;**  
**(c) whether the Government has conducted any survey after grant of approval to the said airport, if so, the details thereof; and**  
**(d) the time by which construction of the said airport is likely to begin in Dahod?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) to (d): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.**

**Government of India (GoI) has not received any proposal for 'Site Clearance' under Greenfield Airports Policy from State Government of Gujarat (GoG) or any Airport Developer for construction of a Greenfield Airport at Dahod, Gujarat.**

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